

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 2171  
TO BE ANSWERED ON 3<sup>RD</sup> AUGUST, 2015**

**UNEMPLOYMENT RATE**

**2171. SHRI KIRTI AZAD:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether over 20 per cent or 4.7 crore of Indian in the age group of 15-24 years are jobless and also that among dalits, the unemployment rate in 15-59 age groups is 18 per cent;**
- (b) if so, the details thereof;**
- (c) whether the Government proposed to address this serious problem of unemployment and under-employment and if so, the details thereof;**
- (d) whether there are nearly 44 lakh child labourers in India and are largely employed and are maltreated as domestic help and in the textile and the carpet making industries;**
- (e) if so, whether any proposal to pressured statutes to set up task forces to implement various laws to prevent child employment in hazardous industries; and**
- (f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a & b): As per population census 2011, about 23.2 crore persons or 19.4 per cent of the total population of the country were in the age group of 15-24. As per results of labour force surveys conducted during 2011-12 by National Sample Survey (NSS) Office, Ministry of Statistics & Programme Implementation, estimated**

**number of unemployed youth in the age group of (15-24) was 0.63 crore. Unemployment rates amongst youth in the age group of 15-24 scheduled castes and scheduled tribes were estimated at 2.05 percent and 1.48 percent, respectively during the same period.**

**(c): Government is aware of unemployment and under employment situation in the country and in order to address this various public employment generation schemes are being implemented like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarna Jayanti Shahri Rozgar Yojana (SJSRY), National Rural Livelihood Mission (NRLM), Deen Dayal Upadhyaya Grameen KaushalyaYojana (DDU-GKY), and Prime Minister's Employment Generation Programme (PMEGP).**

**(d to f ): As per census 2011, about 43.53 lakh were working children in the age group of 5-14 years. The Child Labour (Prohibition and Regulation) Act, 1986 prohibits the employment of children below 14 years of age in certain occupations and processes. Central Government is the appropriate Government for enforcement of the Act in respect of Central Government establishments, railways, major ports, mines or oil fields and in all other cases , State Government is the appropriate Government for implementation of the Act. The appropriate Government may appoint Inspectors for the purposes of securing compliance with the provisions of the Act.**

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